

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Criminal Appeal No(s). 516/2019

AKBAR

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH
WITH

Respondent(s)

Cr1.A. No. 1149/2019 (II)

(FOR ADMISSION and I.R. and IA No.106054/2019-CONDONATION OF DELAY
IN FILING and IA No.106056/2019-EXEMPTION FROM FILING O.T.)

Date : 06-08-2019 This appeal was called on for hearing today.

For Appellant(s)

Mr. Ajay Kumar Srivastava, AOR

For Respondent(s)

Mr. Ajay Kumar Pandey, Adv.

Mr. Sanjay Kumar Tyagi, AOR

UPON hearing the counsel the Court made the following
O R D E R

Cr1. A. No. 516/2019

Sole respondent is duly represented.

Cr1.A. No. 1149/2019

Sole respondent common in connected matter is duly represented. Service is deemed to be complete but none has entered appearance.

In both the matters, await original record from the High Court and Trial Court. Reminder be issued.

List again on 3.12.2019.

ANIL LAXMAN PANSARE
Registrar